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**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Power Section) Civil Secretariat**  
**(Srinagar/Jammu)**

**Notification**  
**Jammu, 4<sup>th</sup> of December, 2020**

**S.O 374** - In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint following officers to be the Executive Magistrates within the territorial jurisdiction mentioned below.

S.No.	Name of the Officers	Designation	Territorial Jurisdiction
1.	Mr. Bashir Ahmad Khan	Director	Kashmir Division
2.	Mr. Fayaz Ahmad Bhat	Joint Director Administration	-do-
3.	Mr. Mohammad Akbar Bhat	Deputy Director	-do-
4.	Mr. Shurjeel Ali Naiku	Deputy Director	-do-
5.	Mr. Parvez Rahim	Assistant Director	District Srinagar
6.	Mr. Mohammad Yousuf Ganie	Assistant Director	District Srinagar
7.	Mr. Mudasir Ahmad Wani	Assistant Director	District Kupwara
8.	Mr. Tariq Ahmad Sheikh	Assistant Director	District Baramulla
9.	Mr. Sheikh Inayatullah	Assistant Director	District Pulwama
10.	Mr. Naseer Ahmad Baba	Assistant Director	District Ganderbal
11.	Mr. Bilal Hassan Najar	Assistant Director	District Bandipora
12.	Mr. Riyaz Ahmad Malik	I/c Assistant Director	District Shopian
13.	Mr. Manzoor Ahmad Wani	I/c Assistant Director	District Kulgam
14.	Mr. Wali Mohammad Wani	I/c Assistant Director	District Anantnag
15.	Mr. Ifitkhar Ahmad Khan	I/c Assistant Director	District Budgam

By order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**


NO: LD(P)2020/FCS&CA


Dated: 04-12-2020.

Copy to the:-

1. Principal Secretary to Government, Home Department.
2. Principal Secretary to Government, Revenue Department.
3. Joint Secretary (J&K) Ministry of Home Affairs, Government of India.

4. Secretary to Government Food Civil, Supplies and Consumer Affairs. This is with reference to its U.O No. PS/Secy/SCS & CA/152/2020 dated 04-12-2020.
5. Divisional Commissioner, Jammu/ Kashmir.
6. General Manager, Government Press, Jammu for publication in an extra- Ordinary issue of the Government Gazette.
7. SO Section, Department of Law, Justice and PA ( W.7. S.C).
8. Concerned file.

  
(Khursheed Ahmad Bhat)  
Deputy Legal Remembrancer

  
04/12/20